

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/1481/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 27 February, 2024.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJKA/2024/1703 dtd. 23.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **restricted holiday on 26.02.2024, along with station leave permission, from the evening of 23.02.2024 till the morning of 27.02.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/1482/A, dated , 27-02-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)